

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar Recruitment at Jammu)

NOTIFICATION

No.: 640 of 2025/RR/RC

Dated: 24-02-2025.

Subject: Rejection/Cancellation of candidature of candidates for the post of Chief Librarian, Level-6F (40800-129200) Advertised pursuant to High Court Advertisement Notification No. 02 of 2024/RR/RC dated 09.05.2024 read with Corrigendum dated 29.07.2024.

Whereas, pursuant to Advertisement Notification No. 02 of 2024/RR/RC dated 09.05.2024 read with Corrigendum dated 29.07.2024, online applications were invited for filling up of 02 posts of Chief Librarian, Level-6F (40800-129200).

Whereas, the Online CBT Examination for the said post was conducted on 14.10.2024, both at Jammu and Srinagar.

Whereas, upon the scrutiny of the documents submitted by the candidates, who were falling under consideration zone for being called for interview/viva-voce, it was found that one of the candidate namely **Aamir Rashid Bhat S/o Ab. Rashid Bhat (Roll No. 400094)**, had submitted a fake/forged experience certificate and another candidate namely **Ms. Disha Arti D/o Pritam Chand (Roll No. 400026)**, who was also falling under consideration zone for being called for interview/viva-voce, was found not possessing the requisite experience of three years to be possessed by a candidate applying for the post of Chief Librarian.

Whereas, the matter was placed before the Hon'ble Committee for Appointment and Promotion of Officials/Officers of the High Court Staff and as recommended by the said Hon'ble Committee and approved by Hon'ble the Chief Justice, it is hereby notified for the information of all that the candidature of both the

candidates namely **Shri. Aamir Rashid Bhat (Roll No. 400094)** and **Ms. Disha Arti D/o Pritam Chand (Roll No. 400026)**, for the post of Chief Librarian, stands rejected/cancelled on the ground as mentioned above.

By Order.


(Satinder Singh)
Registrar Recruitment

No: 9661-78/RR/RC

Dated: 24-02-2025.

Copy to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Jammu.
2. Additional Registrar to Hon'ble Mr. Justice Sanjeev Kumar, Hon'ble Chairman of Committee for Appointment and Promotion of Officials/Officers of the High Court Staff, for information of his Lordship.
3. Joint Registrar to Hon'ble Mr. Justice Sanjay Dhar, Hon'ble Member of Committee for Appointment and Promotion of Officials/Officers of the High Court Staff, for information of his Lordship.
4. Additional Registrar to Hon'ble Mr. Javed Iqbal Wani, Hon'ble Member of Committee for Appointment and Promotion of Officials/Officers of the High Court Staff, for information of his Lordship.
5. Secretary to Hon'ble Mr. Justice M.A. Chowdhary, Hon'ble Member of Committee for Appointment and Promotion of Officials/Officers of the High Court Staff, for information of his Lordship.
6. Secretary to Hon'ble Mr. Justice Rajesh Sekhri, Hon'ble Member of Committee for Appointment and Promotion of Officials/Officers of the High Court Staff, for information of his Lordship.
7. Registrar Computers (I.T), High Court of J&K and Ladakh, Jammu.
8. Registrar Management, Office of the Registrar General, High Court of J&K and Ladakh, Jammu.
9. Central Project Coordinator, e-Court, High Court of J&K and Ladakh, Jammu, with the request to get the same uploaded on the official website of the High Court.
10. In-charge Library, High Court Wing, Jammu/Srinagar for keeping the record of the same.
11. Notification File.


Registrar Recruitment